

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 62  
TO BE ANSWERED ON DECEMBER 04, 2023**

**CHEAP HOUSING LOANS TO URBAN POOR**

**NO. 62. SHRI HARBHAJAN SINGH:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether Government is providing cheap housing loans to urban poor to build their houses in cities;
- (b) if so, the details thereof;
- (c) whether the urban poor of Punjab will be benefited from such a scheme; and
- (d) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

(a) to (d) Government provided interest subsidy on home loans under Credit-Linked Subsidy Scheme (CLSS) vertical of the Pradhan Mantri Awas Yojana - Urban (PMAY-U). Under CLSS vertical of PMAY-U, an interest subsidy of 6.5% for Economically Weaker Section (EWS)/ Low Income Group (LIG), 4% for Middle Income Group-I (MIG-I) and 3% for Middle Income Group-II (MIG-II), calculated on housing loan up to ₹6 lakh, ₹9 lakh and ₹12 lakh, respectively, over a loan tenure of 20 years was provided. CLSS for Middle Income Group (MIG) under PMAY-U was from 01.01.2017, initially for one year, and was extended up to 31.03.2021. CLSS vertical for EWS/LIG was up to 31.03.2022. In the State of Punjab, 48,804 beneficiaries, including 36,049 EWS/LIG beneficiaries, had availed ₹1,130.16 crore as interest subsidy under CLSS vertical of PMAY-U.

PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

\*\*\*\*\*